

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated : 1st October, 2014

Present: **Hon’ble Mr. Rakesh Nath, Technical Member**
 Hon’ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
 Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vaibhav Choudhary for R-4
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma for R-1

ORDER

Learned counsel for the appellant is filing the written submissions after serving copy of the same on the other sides

Post the matter for hearing on **10th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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